

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:409  
ANSWERED ON:07.07.2009  
RISING CRIME IN DELHI  
Satpathy Shri Tathagata

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether instances of crime are on the rise in the NCT of Delhi in the last one year;
- (b) if so, the details and reasons therefor; and
- (c) the steps taken/proposed to be taken by the Government to curb the rise in crime?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a) to (c): While IPC crimes have registered a decline of 3.38 % ,the heinous crimes have come down by 10.01% during the period 1st January to 15th June, 2009 as compared to the corresponding period in 2008. The steps taken by Delhi Police to curb the crime in Delhi include introduction of `eyes and ears` scheme to improve collection of intelligence at the grass-root level, identification of vulnerable areas on the basis of regular analysis of crime trends, emphasis on community policing for better relationship with the public, setting up of Area Security Committee in North Campus of Delhi University; identification of Police Stations with high rate of crime and provision of additional manpower and motor cycle patrols to such Police Stations; regular surveillance on the activities of desperate criminals; organisation of special patrolling during dark nights in order to check any strike of criminals; setting up of `Senior Citizens Security Cell` at the Police Headquarters; introduction of special helpline 1291 to attend the distress calls pertaining to the safety and security of senior citizens; initiation of various Community Policing programmes for taking care of Senior Citizens; sensitization of the policemen towards the problems of senior citizens; periodic organisation of security melas to create awareness among senior citizens regarding various aspects of safety, security and use of modern gadgets; creating awareness among senior citizens through print media and distribution of pamphlets regarding Do`s and Don`ts for their safety; ntrouction of Parivartan Scheme for involving and educating parents, teachers, students etc. to facilitate handling of women`s grlevances; deployment of women police officials for beat duties; imparting special training to the women police officials to control crimes against women; starting of gender sensitization and legal awareness programmes for police personnel; establishment of Police Stations for cases pertaining to Crime against Women; starting of dedicated `Women Helpline` to attend to the complaints by women; constitution of `Women Mobile Team` to attend to distress calls from women on round-the-clock basis; deployment of one lady constable in every PCR Van patrolling the areas covering prominent colleges etc.